



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 09.04.2026

NOTICE

Please take notice that the following matters listed in the Court – II on 07.04.2026 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 2277 of 2024 & I.A. No. 928 of 2025 Part Heard	Conquerent Control Systems Pvt. Ltd. Vs. Vivek Parti & Ors.	07.04.2026	22.04.2026
2.	Comp. App. (AT) (Ins) No. 351 of 2025 & I.A. No. 3064 of 2025, 536 of 2026 (With Defects) Part Heard	Ashutosh Majumdar Vs. Omkara Asset Reconstruction Pvt. Ltd & Anr.	07.04.2026	17.04.2026
3.	Comp. App. (AT) No. 215 of 2024 Part Heard	Sanjay Kirloskar Vs. Kirloskar Industries Ltd. & Ors. With	07.04.2026	27.04.2026 & 28.04.2026
4.	Comp. App. (AT) No. 216 of 2024 Part Heard	Kirloskar Brothers Ltd. Vs. Kirloskar Industries Ltd. & Ors. With	07.04.2026	27.04.2026 & 28.04.2026

5.	Comp. App. (AT) No. 220 of 2024 & I.A. No. 4937 of 2024 Part Heard	Kirloskar Industries Ltd. & Ors. Vs. Kirloskar Brothers Ltd. & Ors. With	07.04.2026	27.04.2026 & 28.04.2026
6.	Comp. App. (AT) No. 230 of 2024 Part Heard	Pratima Sanjay Kirloskar Vs. Kirloskar Industries Ltd. & Ors.	07.04.2026	27.04.2026 & 28.04.2026

By order of Hon'ble Chairperson
-Sd/-
Registrar